

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/21318/2026 BLAPL/7341/2026	BISAKHA ROUL VS STATE OF ODISHA	ARIJEET MISHRA VS	CUTTACK SADAR /56 /2026 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000103/2026
2	D-BLAPL/21319/2026 BLAPL/7342/2026	SILUA @ SILU MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /240 /2026 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000363/2026
3	D-BLAPL/21322/2026 BLAPL/7343/2026	NAVEEN NIGAM VS STATE OF ODISHA	SWARAJ PATEL VS	/ /0 SPECIAL JUDGE, SUNDARGARH(Sundar) SPL. 2(a)C.C./0000007/2026
4	D-BLAPL/21332/2026 BLAPL/7344/2026	RAUSHAN KUMAR VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	/ /0 A.D.J., SORO(Baleshwar) Spl/0000008/2026
5	D-BLAPL/21339/2026 BLAPL/7345/2026	BHOLANATH PATIKAR VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	AMBABHONA /7 /2026 A.D.J.,BARGARH(Bargarh) CT/0000040/2026
6	D-BLAPL/21152/2026 BLAPL/7346/2026	BHARAT KUMAR SAHOO @ BHARAT SAHOO VS STATE OF ODISHA	RAJKISHORE SWAIN VS	/ /0 J.M.F.C,CUTTACK(Cuttack) 2(A)CC/0000065/2026
7	D-BLAPL/21347/2026 BLAPL/7347/2026	BHAKTI PRASAD DAS VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /95 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000068/2026
8	D-BLAPL/21442/2026 BLAPL/7348/2026	HARIPRIYA MAHAL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SORO /901 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001740/2025
9	D-BLAPL/15125/2026 BLAPL/7349/2026	PRASANT ROUTRAY @ PRASANTA ROUTRAY VS STATE OF ODISHA	BIKASH KARNA VS	/ /0 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000032/2025
10	D-BLAPL/18831/2026 BLAPL/7350/2026	DIBESH SARAF VS STATE OF ODISHA	SAYED MUZAFFAR ALLI VS	BINIKA /133 /2022 SPECIAL JUDGE (POCSO), SONEPUR(So) Spl/0000004/2026
11	D-BLAPL/21443/2026 BLAPL/7351/2026	ANUJA KANHAR VS STATE OF ODISHA	MAHES DAS VS	TIKABALI /33 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhama) Spl/0000058/2025

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12	D-BLAPL/21392/2026 BLAPL/7352/2026	CHANDAN KUMAR SABAT @ PAPUN VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	BAIDYANATHPUR /118 /2025 A.D.J.,BERHAMPUR(Ganjam) ST/0000304/2025
13	D-BLAPL/18891/2026 BLAPL/7353/2026	BAMANCHARAN KANHAR VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 A.D.J.,BALLIGUDA(Kandhamal) 2(A)CC/0000015/2026
14	D-BLAPL/20126/2026 BLAPL/7354/2026	BADAL NAIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	KANTABANIA PS /96 /2026 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000260/2026
15	D-BLAPL/20877/2026 BLAPL/7355/2026	DEBEN RAJPUT VS STATE OF ODISHA	SRINIVAS MOHANTY VS	RAMPUR (SONEPUR) /186 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000095/2025
16	D-BLAPL/21444/2026 BLAPL/7356/2026	MANOJ BHAKTA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	SIMULIA /219 /2026 J.M.F.C.,SORO(Baleshwar) CT/0000945/2026
17	D-BLAPL/20798/2026 BLAPL/7357/2026	LIPUN @ LIPENDRA SAHU VS STATE OF ODISHA	ANIRUDHA DAS VS	CHHENDIPADA /507 /2021 J.M.F.C.,CHHENDIPADA(Anugul) GR/0000866/2021
18	D-BLAPL/21448/2026 BLAPL/7358/2026	BIPIN CHATRIYA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KORAPUT GRPS /40 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000148/2025
19	D-BLAPL/20847/2026 BLAPL/7359/2026	JOGESWAR MAJHI VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI SADAR /56 /2026 DISTRICT AND SESSIONS JUDGE,MAL CT/0000052/2026
20	D-BLAPL/20898/2026 BLAPL/7360/2026	CHANDINI DIGAL VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 A.D.J.,BALLIGUDA(Kandhamal) 2(A)CC/0000015/2026
21	D-BLAPL/21458/2026 BLAPL/7361/2026	SUJATA BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	CUTTACK SADAR /56 /2026 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000103/2026
22	D-BLAPL/20919/2026 BLAPL/7362/2026	M. HARI SHANKAR VS STATE OF ODISHA	MANORANJAN DAS VS	JHARSUGUDA /390 /2026 SPECIAL JUDGE (POCSO), JHARSUGUD Spl/0000052/2026
23	D-BLAPL/10964/2026	SHANKAR SAH @ SONI	RAJIB LOCHAN PATTNAIK	UMERKOTE /24 /2026

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	BLAPL/7363/2026	VS STATE OF ODISHA	VS	J.M.F.C,UMERKOTE(Nabarangapur) GR/0000040/2026
24	D-BLAPL/21100/2026 BLAPL/7364/2026	TAPAN KUMAR SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,JAJPUR(Jajapur) Spl/0000013/2026
25	D-BLAPL/13266/2026 BLAPL/7365/2026	MOHIUDDIN SAIF VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ATTABIRA /182 /2025 A.D.J.,BARGARH(Bargarh) Spl/0000098/2025
26	D-BLAPL/21465/2026 BLAPL/7366/2026	DURGA PRASAD BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	CUTTACK SADAR /56 /2026 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000103/2026
27	D-BLAPL/21114/2026 BLAPL/7367/2026	SAKTI PRASAD @ SHAKTIPRASAD SAHOO VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	BARIPADA TOWN /342 /2026 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000037/2026
28	D-BLAPL/14362/2026 BLAPL/7368/2026	MUKUNDA MAJHI VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	MATHILI /172 /2025 A.D.J.,MALKANGIRI(Malkangiri) CT/0000121/2025
29	D-BLAPL/18320/2026 BLAPL/7369/2026	NARENDRA NAIK @ ARAKHITA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	INDUASTRIAL,NISA /97 /2026 J.M.F.C.,CHHENDIPADA(Anugul) GR/0000337/2026
30	D-BLAPL/19070/2026 BLAPL/7370/2026	ARJUN BAG VS STATE OF ODISHA	ABHILASH MISHRA VS	TUREIKELA /173 /2025 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000039/2025
31	D-BLAPL/21453/2026 BLAPL/7371/2026	SPANDAN MISHRA @ SIKAN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KHANDAGIRI P.S. /832 /2025 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000694/2025
32	D-BLAPL/19402/2026 BLAPL/7372/2026	SATRUGHAN NAIK VS STATE OF ODISHA	DHANANJAYA MUND VS	DHARAMGARH /11 /2026 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGA CT/0000052/2026
33	D-BLAPL/19826/2026 BLAPL/7373/2026	BIJAY KUMAR BEHERA VS STATE OF ODISHA	ARUN KUMAR DAS VS	DHENKANAL SADAR /190 /2024 DISTRICT & SESSIONS JUDGE,DHENKA CT/0000160/2024
34	D-BLAPL/21457/2026 BLAPL/7374/2026	SUNDERSINGH DIGAL VS	MAHES DAS VS	K.NUAGOAN /98 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamar)

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35	D-BLAPL/21148/2026 BLAPL/7375/2026	STATE OF ODISHA SAGAR SAHU VS	SK. ZAFARULLA VS	Spl/0000155/2026 BOUDH /152 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000087/2026
36	D-BLAPL/21150/2026 BLAPL/7376/2026	STATE OF ODISHA UPENDRA PRADHAN VS	SK. ZAFARULLA VS	MANAMUNDA /239 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000168/2026
37	D-BLAPL/21526/2026 BLAPL/7377/2026	STATE OF ODISHA JHADIA @ JAYADEV DAS VS	BHABANI SHANKAR DASPARIDA VS	CHANDABALI /314 /2023 A.D.J.,BHADRAK(Bhadrak) ST/0000051/2024
38	D-BLAPL/21461/2026 BLAPL/7378/2026	STATE OF ODISHA TRINATH BINDHANI VS	SOUMYAJEET PRADHAN VS	CHAKAPADA PS /50 /2026 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000263/2026
39	D-BLAPL/21473/2026 BLAPL/7379/2026	STATE OF ODISHA SIBA PRITA PATRNAIK @ SHIVA PRITA PATTANAYAK VS	AMULYA RATNA PANDA VS	PHULBANI TOWN /168 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000112/2026
40	D-BLAPL/21518/2026 BLAPL/7380/2026	STATE OF ODISHA KULJEETRAM KHARWAR VS	MANORANJAN DAS VS	KEONJHAR TOWN /565 /2026 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(J) GR/0001023/2026
41	D-BLAPL/21123/2026 BLAPL/7381/2026	STATE OF ODISHA BABLU DIGAL VS	MAHES DAS VS	BALLIGUDA /140 /2026 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000241/2026
42	D-BLAPL/21310/2026 BLAPL/7382/2026	STATE OF ODISHA SATYANARAYAN SHARMA @ SUNIL SHARMA VS	SOUMYA RANJAN DAS VS	SECTOR-7 /26 /2026 AD-HOC A.D.J. (FTSC),ROURKELA(Sund) Spl/0000023/2026
43	D-BLAPL/21125/2026 BLAPL/7383/2026	STATE OF ODISHA LAXMAN MAJHI VS	PARTHA SARATHI DAS VS	// JMFC, GHATAGAON(Kendujhar) 2(B)CC/0000004/2026
44	D-BLAPL/21134/2026 BLAPL/7384/2026	STATE OF ODISHA SIPUN @ LOKANATH PATTANAIK @ LOKANATHA PATRNAIK VS	JUGALA KISHORE PANDA VS	TALCHER TOWN /134 /2026 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar) GR/0000265/2026
45	D-BLAPL/21144/2026 BLAPL/7385/2026	STATE OF ODISHA D.N.DINESH VS	MAHES DAS VS	BALLIGUDA /196 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000119/2025

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46	D-BLAPL/21147/2026 BLAPL/7386/2026	BIJAY KANDULANA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	RAJGANGPUR /51 /2022 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000017/2022
47	D-BLAPL/20322/2026 BLAPL/7387/2026	BANSIDHARA PATRA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 DISTRICT & SESSIONS JUDGE,BHUBANESHWAR TR/0000415/2026
48	D-BLAPL/21159/2026 BLAPL/7388/2026	DEBASISH PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /168 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000112/2026
49	D-BLAPL/20935/2026 BLAPL/7389/2026	THABIRA DHARUA VS STATE OF ODISHA	JAYADEBA BEHERA VS	BELPARA /159 /2026 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000655/2026
50	D-BLAPL/18563/2026 BLAPL/7390/2026	EMAN SAMAD VS STATE OF ODISHA	DEBASHIS MITRA VS	MADHUPATNA /235 /2019 3RD ADDL. DISTRICT JUDGE,CUTTACK ST/0000203/2025
51	D-BLAPL/21604/2026 BLAPL/7391/2026	BABU @ DEEPAK SAMAL VS STATE OF ODISHA	BALARAM NAYAK VS	MARINE PS AT JAMBO /64 /2026 SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000047/2026
52	D-BLAPL/21241/2026 BLAPL/7392/2026	BHASKAR MAJHI VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KULIANA /91 /2026 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000041/2026
53	D-CMAPL/26150/2026 CMAPL/100/2026	GAYARAM BARIK VS SACHINDRA BARIK	DWARIKA PRASAD MOHANTY VS	// () //
54	D-CMAPL/30790/2026 CMAPL/98/2026	EMAR MATH, PURI VS STATE OF ODISHA	KISHORE KUMAR JENA VS	// () //
55	D-CMAPL/31338/2026 CMAPL/99/2026	SRIKANTA TRIPATHY VS KALPANA TRIPATHY	ADV. VS	// () //
56	D-CMP/30398/2026 CMP/1177/2026	URMILA PATTANAIK VS SHANTILATA PRADHAN	ACHYUTANANDA PATTANAIK VS	// CIVIL JUDGE (SD),KHURDA(Khordha) CS/0000120/2023
57	D-CMP/31001/2026	ASHIS KUMAR NAYAK	BIJAYA KUMAR MISHRA	//

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	CMP/1178/2026	VS ASHOK KUMAR MOHANTY	VS	CIVIL JUDGE (JD),BARIPADA(Mayurbhanj) TS/0000001/2001
58	D-CMP/32623/2026 CMP/1179/2026	KHAGESWAR NAYAK VS KANAKLATA NAYAK	ASHOK KUMAR SAHOO VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendrapada) CS/0000081/2025
59	D-CMP/31801/2026 CMP/1180/2026	MENAKA BEHERA VS PRAFULLI BEHERA	RABI NARAYAN MOHANTY VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANESWAR CS/0001311/2022
60	D-CMP/31957/2026 CMP/1181/2026	KAMALINI NAYAK VS ASHOK KUMAR NAYAK	ARJUNA CHARANA BEHERA VS	// CIVIL JUDGE (SD),SONEPUR(Sonepur) CS/0000099/2023
61	D-CMP/32460/2026 CMP/1182/2026	TUSHAR JUNEJA VS SHEHNAZ BEGUM	SANTOSH KUMAR SAMANTARAY VS	// CIVIL JUDGE (JD),SAMBALPUR(Sambalpur) CS/0000055/2003
62	D-CMP/32221/2026 CMP/1183/2026	BIJAYA KUMAR CHAKRABARTY VS PRABHAT SANKAR CHAKRABARTY	ASHUTOSH MOHANTA VS	// DISTRICT & SESSIONS JUDGE,KEONJHAR Fao/0000001/2026
63	D-CMP/32293/2026 CMP/1184/2026	M/S. KAMACHI INDUSTRIES LTD. VS BRAHMANI RIVER PELLETS LTD.	SIDHANT DWIBEDI VS	// SR CIVIL JUDGE (COMMERCIAL COURT),BHUBANESWAR EC/0000516/2025
64	D-CMP/32512/2026 CMP/1185/2026	SKYLINE ESTCON (P) LTD., BHUBANESWAR VS BISWAJIT ROUT	AMIT PRASAD BOSE VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANESWAR IA/0000001/2025
65	D-CMP/32903/2026 CMP/1186/2026	SARMILA MITRA VS A.LAKSHMI NARAYAN NAIDU	HARI KRUSHNA PANIGRAHI VS	// 2ND A.D.J.,PURI(Puri) Fao/0000017/2023
66	D-CMP/22177/2026 CMP/1187/2026	SATYABHAMA ROUT VS LATIKA ROUT	RABINDRANATH PRUSTY VS	// CIVIL JUDGE (SD),BANKI(Cuttack) CS/0000035/2015
67	D-CMP/31792/2026 CMP/1188/2026	NANDA KISHORE BINDHANI VS POONAM REKHA PATRI	SOUGAT DASH VS	// CIVIL JUDGE (SD),UDALA(Mayurbhanj) CS/0000059/2017
68	D-CMP/32789/2026 CMP/1189/2026	SANGITA AGARWAL VS	SUVASHISH PATTANAIK VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha)

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69	D-CONTC/29030/2026 CONTC/4201/2026	SACHIDANANDA PATI SURENDRANATH MOHANTY VS STATE OF ODISHA	ADV. VS	IA/0000001/2026 // 0 //
70	D-CONTC/29487/2026 CONTC/4202/2026	MUKESH MEHER VS PRASHANT LOKHANDE, CHAIRMAN CBSE, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
71	D-CONTC/30409/2026 CONTC/4203/2026	MONALISA SINGH VS HEMANTA SHARMA, IAS	ADV. VS	// 0 //
72	D-CONTC/31573/2026 CONTC/4204/2026	ANUKUL JANA VS PREM CHANDRA CHAUDHARY, IAS, COMMISSIONER CUM SECRETARY FISHRIES AND ARD DEPTT.	ADV VS	// 0 //
73	D-CONTC/21887/2026 CONTC/4205/2026	M/S. MANAPPURAM FINANCE LTD., KERALA VS NIRANJAN MALLICK, I.I.C., JAGATSINGHPUR TOWN P.S	TAPAN KU. JENA SAMANTA VS	// 0 //
74	D-CONTC/32416/2026 CONTC/4206/2026	BASANTA KUMAR BARIK VS DASARATH HEMBRAM, SUPERINTENDING ENGINEER (M), MECHANICAL DIVISION, SAMBALPUR	ADV. VS	// 0 //
75	D-CONTC/56/2026 CONTC/4207/2026	NARENDRA MOHAN MARANDI VS RAJESH PRADHAN, SUPT. ENGINEER, RURAL WORKS DIVISION, BARIPADA	ADV. VS	// 0 //
76	D-CONTC/735/2026 CONTC/4208/2026	NIBEDITA SOREN VS ANU GARG, SECRETARY, GA AND PG DEPT., BHUBANESWAR	ADV. VS	// 0 //
77	D-CONTC/29121/2026 CONTC/4209/2026	AKHAYA KUMAR NAYAK VS KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A., CUTTACK	PRABIN DAS VS	// 0 //
78	D-CONTC/29421/2026 CONTC/4210/2026	BAIKUNTHA BIHARI BEURA VS ASWATHY S., IAS	ADV. VS	// 0 //
79	D-CONTC/17978/2026 CONTC/4211/2026	MOHAMMAD ZAFIR VS AMITABH THAKUR, I.P.S.	MANAS KUMAR SWAIN VS	// 0 //

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80	D-CONTC/28782/2026 CONTC/4212/2026	PRATYUSH KUMAR MOHANTY VS SUBHA SARMA,IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ADV VS	// 0 //
81	D-CONTC/29260/2026 CONTC/4213/2026	PRADYUMNA KUMAR MOHAPATRA VS GUHA POONAM TAPAS KUMAR,IAS, COMMISSIONER CUM SECRETARY HANDLOOM TEXTILES AND HANDICRAFT DEPTT.	ACHYUTANANDA PATTANAIK VS	// 0 //
82	D-CONTC/14959/2026 CONTC/4214/2026	KRUPASINDHU NAIK VS SUBHA SARMA,IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ADV VS	// 0 //
83	D-CONTC/14965/2026 CONTC/4215/2026	DIBAKAR MAJHI VS SHUBHA SARMA,IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ADV VS	// 0 //
84	D-CONTC/15041/2026 CONTC/4216/2026	KHIRA SINDHU MAJHI VS SHUBHA SARMA,IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ADV VS	// 0 //
85	D-CONTC/15042/2026 CONTC/4217/2026	NRUSINGHA NAIK VS SHUBHA SARMA,IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ADV VS	// 0 //
86	D-CONTC/14960/2026 CONTC/4218/2026	JAGABANDHU NAIK VS SHUBHA SARMA,IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ADV VS	// 0 //
87	D-CONTC/14979/2026 CONTC/4219/2026	NRUSINGHA NAIK VS SHUBHA SARMA,IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ADV VS	// 0 //
88	D-CONTC/14982/2026 CONTC/4220/2026	PURANDAR GOUD VS SHUBHA SARMA,IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ADV VS	// 0 //
89	D-CONTC/14991/2026 CONTC/4221/2026	CHARAN NAIK @ GOUD VS SHUBHA SARMA,IA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ADV VS	// 0 //
90	D-CONTC/26598/2026 CONTC/4222/2026	NEELAMADHAV SAHU VS ASHEESH PANDEY , MANAGING DIRECTOR UNION BANK OF INDIA,MUMBAI	SIDDHANT SARANGI VS	// 0 //
91	D-CONTC/29662/2026	PRATAP KUMAR MOHAPATRA	SANDHYARANI PANI	//

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	CONTC/4223/2026	VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	VS	0 //
92	D-CONTC/29118/2026 CONTC/4224/2026	RAMA CHANDRA DAS VS KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A., CUTTACK	PRABIN DAS VS	// 0 //
93	D-CONTC/31563/2026 CONTC/4225/2026	JYOTIPRAKASH MOHAPATRA VS PREM CHANDRA CHAUDHARY, IAS, COMMISSIONER CUM SECRETARY FISHRIES AND ARD DEPTT.	ADV VS	// 0 //
94	D-CONTC/31564/2026 CONTC/4226/2026	KRUSHNA CHANDRA JENA VS PREM CHANDRA CHAUDHARY, IAS, COMMISSIONER CUM SECRETARY FISHRIES AND ARD DEPTT.	ADV VS	// 0 //
95	D-CONTC/31567/2026 CONTC/4227/2026	ASWINI KUMAR JENA VS PREM CHANDRA CHAUDHARY, COMMISSIONER CUM SECRETARY FISHRIES AND ARD DEPTT.	ADV VS	// 0 //
96	D-CONTC/31568/2026 CONTC/4228/2026	KHAGENDRA ROUT VS PREM CHANDRA CHAUDHARY, IAS, COMMISSIONER CUM SECRETARY FISHERIES AND ARD DEPTT.	ADV VS	// 0 //
97	D-CONTC/31570/2026 CONTC/4229/2026	MANORANJAN MAJHI VS PREM CHANDRA CHAUDHARY, IAS, COMMISSIONER CUM SECRETARY FISHRIES AND ARD DEPTT.	ADV VS	// 0 //
98	D-CONTC/31699/2026 CONTC/4230/2026	SANTANU KUMAR SAHOO VS PREM CHANDRA CHAUDHARY, IAS, COMMISSIONER CUM SECRETARY FISHRIES AND ARD DEPTT.	ADV VS	// 0 //
99	D-CONTC/14419/2026 CONTC/4231/2026	DHARMENDRA KUMAR SINGH VS USHA PADHEE, PRINCIPAL SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPTT., BHUBANESWAR	ADV. VS	// 0 //
100	D-CONTC/23149/2026 CONTC/4232/2026	ATIS KUMAR SETHI VS TAPAN KUMAR MOHAPATRA, DEPUTY CHIEF MATERIAL MANAGER, EAST COAST RAILWAY, BHUBANESWAR	ADV. VS	// 0 //
101	D-CONTC/28406/2026 CONTC/4233/2026	NIRMALA KUMAR NATH VS UMA NANDURI, PRINCIPAL CHIEF CONSERVATOR OF FOREST(KL), KHURDA	ADV. VS	// 0 //
102	D-CONTC/33118/2026 CONTC/4234/2026	REGISTRAR JUDICIAL, ORISSA HIGH COURT, CUTTACK VS	ADV VS	// 0

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103	D-CONTC/27132/2026 CONTC/4235/2026	SUPERINTENDENT OF POLICE, BALASORE UMESH KUMAR SHASINI VS ANU GARG, IAS	SAMIR KUMAR MISHRA VS	// // 0 //
104	D-CONTC/28627/2026 CONTC/4236/2026	SUJIT KUMAR SAHU VS SUSHANTA MISHRA, TAHASILDAR, BANARPAL	ADV. VS	// 0 //
105	D-CONTC/30405/2026 CONTC/4237/2026	DAMBARUDHAR PRADHAN VS ASHOK KUMAR BEHERA, OAS	ADV. VS	// 0 //
106	D-CONTC/32324/2026 CONTC/4238/2026	SWARNA MANJARI PRADHAN VS KIRANDEEP KAUR SAHOTA, IAS	SAILAZA NANDAN DAS VS	// 0 //
107	D-CONTC/31565/2026 CONTC/4239/2026	CHITTARANJAN ROUT VS PREM CHANDRA CHAUDHARY, IAS, COMMISSIONER CUM SECRETARY FISHRIES AND ARD DEPTT.	ADV VS	// 0 //
108	D-CONTC/29088/2026 CONTC/4240/2026	USHARANI MOHAPATRA @ MAHAPATRA VS TARENI RANJAN ROY, TAHASILDAR, NIALI, CUTTACK	SANGRAM KESHARI BURMA VS	// 0 //
109	D-CRLA/16525/2026 CRLA/625/2026	ABHIMANYU PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	POLASARA PS /124 /2009 ASST. SESSIONS JUDGE, KODALA (Ganja) ST/0000007/2011
110	D-CRLA/20707/2026 CRLA/626/2026	RAGHUMANI SAHU VS STATE OF ODISHA (VIG.)	BIJAYA KUMAR RAGADA VS	SAMBALPUR VIGILANCE /105 /2015 SPECIAL JUDGE (VIG), BARGARH (Bargarh) CT/0000029/2016
111	D-CRLA/21744/2026 CRLA/627/2026	MD.ZAMAL@JAMAL VS STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS	SAMBALPUR TOWN /151 /2024 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000016/2024
112	D-CRLA/21683/2026 CRLA/628/2026	PRAVAKAR PANDA VS STATE OF ODISHA (VIG.)	SIDHARTHA SANKAR RAY (2) VS	SAMBALPUR VIGILANCE /39 /2013 SPL. JUDGE (VIG), SUNDERGARH (Sundergarh) CT/0000049/2015
113	D-CRLA/20342/2026 CRLA/629/2026	KRISHNA SINGH @ JAYADEB SINGH VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	BAISINGA /44 /2022 DISTRICT & SESSIONS JUDGE, BARIPADA ST/0000124/2022

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114	D-CRLA/21285/2026 CRLA/630/2026	DAYAN BHATRA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	UMERKOTE /259 /2016 A.D.J.,UMERKOTE(Nabarangapur) CT/0000249/2016
115	D-CRLA/12214/2026 CRLA/631/2026	LALTU@KISHORE MOHANTA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	Bamapada (Industrial Area) /284 /2025 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000117/2025
116	D-CRLA/16885/2026 CRLA/632/2026	PRADIP SENAPATI VS STATE OF ODISHA	RANJIT MOHANTY VS	RAJKANIK /593 /2025 AD-HOC A.D.J. (FTSC),KENDRAPARA(K Spl/0000103/2025
117	D-CRLMC/19642/2026 CRLMC/2308/2026	SNEHAMANJARI LENKA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /248 /2026 S.D.J.M.,BALASORE(Baleshwar) CT/0000583/2026
118	D-CRLMC/21113/2026 CRLMC/2309/2026	SANTI HARIJAN VS STATE OF ODISHA	SASMITA NANDA VS	JEYPORE MAHILA /104 /2024 CIVIL JUDGE(SD)-CUM-A.S.J.(WOMENS GR/0000802/2024
119	D-CRLMC/21328/2026 CRLMC/2310/2026	DEBESH KUMAR JENA @ DEBESH JENA VS STATE OF ODISHA	PRIYANKA PRIYADARSINI JENA VS	SAHID NAGAR P.S. /452 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0001116/2025
120	D-CRLMC/21585/2026 CRLMC/2311/2026	SANNYASHAI KUMAR BEHERA VS STATE OF ODISHA	ANAND PRAKASH DAS VS	/ /0 EXECUTIVE MAGISTRATE,BBSR(Khord CMC/0000900/2026
121	D-CRLMC/20373/2026 CRLMC/2312/2026	BABAN CHARAN DALAI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK 2(A)CC/0000018/2024
122	D-CRLMC/21644/2026 CRLMC/2313/2026	MADAN GOPAL PADHI VS STATE OF ODISHA	SURENDRA BEHERA VS	/ / J.M.F.C.,BHANJANAGAR(Ganjam) ICC/0000015/2016
123	D-CRLMC/21920/2026 CRLMC/2314/2026	SHARMISTHA MAHAPATRA VS STATE OF ODISHA	SURYAKANTA JENA VS	JAJPUR ROAD /57 /2020 J.M.F.C.,JAJPUR ROAD(Jajapur) CT/0000198/2020
124	D-CRLMC/21060/2026 CRLMC/2315/2026	CHANDRAKANTA DAS VS STATE OF ODISHA	S.K.PANDA VS	/ / DISTRICT & SESSIONS JUDGE,JAGATSI CRA/0000048/2025
125	D-CRLMC/21966/2026	PRAKASH VERMA @ PRAKASH KUMAR VERMA	RANJAN KUMAR ROUT	LAXMISAGAR P.S. /171 /2025

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	CRLMC/2316/2026	VS STATE OF ODISHA	VS	J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000362/2025
126	D-CRLMC/21543/2026 CRLMC/2317/2026	SK.SAKIL KHAN VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	KHUNTUNI /161 /2024 A.D.J.,ATHAGARH(Cuttack) ST/0000057/2026
127	D-CRLMC/20537/2026 CRLMC/2318/2026	SUPRIYA SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	CHANDAPUR /12 /2017 J.M.F.C.,RANPUR(Nayagarh) GR/0000302/2017
128	D-CRLMC/21161/2026 CRLMC/2319/2026	UTTAM PRADHAN @ UTTAM @ UTTAMI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /30 /2010 A.D.J.,KODALA(Ganjam) ST/0000021/2021
129	D-CRLMC/21536/2026 CRLMC/2320/2026	MAHABIR MOHANTY VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	PURI TOWN /53 /2020 S.D.J.M.,PURI(Puri) GR/0000646/2020
130	D-CRLMC/19804/2026 CRLMC/2321/2026	RAMESH CHANDRA SHA VS STATE OF ODISHA	AMIYA RANJAN SWAIN VS	NANDIPADA /227 /2023 J.M.F.C, HATADIHI(Kendujhar) ICC/0000007/2025
131	D-CRLMC/20213/2026 CRLMC/2322/2026	PANDA BHUYAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KODALA /557 /2024 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Ga GR/0000458/2024
132	D-CRLMC/21945/2026 CRLMC/2323/2026	SANJAYA KUMAR BEHERA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA ICC/0000114/2023
133	D-CRLMC/9643/2026 CRLMC/2324/2026	DEEPAK KUMAR DHRUA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MAHILA PS SAMBALPUR /11 /2026 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000485/2026
134	D-CRLMC/19325/2026 CRLMC/2325/2026	SWATI SUCHARITA MOHANTY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SORO /813 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001563/2025
135	D-CRLMP/20619/2026 CRLMP/913/2026	RAJESH DAS VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	/ / (//
136	D-CRLMP/21260/2026 CRLMP/914/2026	MANORANJAN DAS VS	CHITTARANJAN PATTHAIK VS	/ /0 (

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137	D-CRLMP/20396/2026 CRLMP/915/2026	STATE OF ODISHA PREETI CHANDAK VS	SATYA SUNDAR KANUNGO VS	// MANGALA BAG /102 /2026 ()
138	D-CRLMP/20986/2026 CRLMP/916/2026	STATE OF ODISHA NIBEDITA DEVI VS	SAUBHAGYA KETAN NAYAK VS	// BERHAMPUR TOWN /247 /2026 ()
139	D-CRLMP/20869/2026 CRLMP/917/2026	STATE OF ODISHA GHANA SINGH DEOGAM VS	KULDEEP MOHANTY VS	// SARAT /46 /2026 ()
140	D-CRLMP/19863/2026 CRLMP/918/2026	STATE OF ODISHA PABITRA SAHU VS	BISWARANJAN MAHARATHA VS	// / ()
141	D-CRLMP/21713/2026 CRLMP/919/2026	STATE OF ODISHA ELEVATE FIRST BUSINESS PVT LTD VS	AVIJIT PATNAIK VS	// CHANDRASEKHARPUR /636 /2026 ()
142	D-CRLMP/21307/2026 CRLMP/920/2026	STATE OF ODISHA MANOJ KANT BEHERA VS	ARIJEET MISHRA VS	// / /0 ()
143	D-CRLMP/21209/2026 CRLMP/921/2026	STATE OF ORISSA LAXMIPRIYA NANDI VS	USHARANI PATI VS	// BALIAPAL /357 /2025 ()
144	D-CRLMP/21337/2026 CRLMP/922/2026	STATE OF ODISHA GUGGILAPU SRINIVAS PATNAIK VS	JAYDEEP PAL VS	// CANTONMENT ROAD /39 /2026 ()
145	D-CRLMP/21711/2026 CRLMP/923/2026	STATE OF ODISHA CHITTARANJAN SENAPATI VS	BISWOJEET LENKA VS	// TANGI /112 /2026 ()
146	D-CRLREV/20452/2026 CRLREV/482/2026	STATE OF ODISHA JABA MAITY VS	ANUP KUMAR PATTNAIK VS	// / /0 3RD A.D.J., CUTTACK(Cuttack)
147	D-CRLREV/20669/2026 CRLREV/483/2026	STATE OF ODISHA TIKAN KUMAR BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	CRA/0000121/2025 KUNDHEIGOLA /108 /2007 J.M.F.C,REAMAL(Debagarh) CT/0000622/2007

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148	D-CRLREV/20872/2026 CRLREV/484/2026	NARAYAN JENA VS SITANSU SEKHAR SWAIN	SATYABRATA DASH VS	//0 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats CRA/0000005/2025
149	D-CRLREV/21525/2026 CRLREV/485/2026	SUSHIL KUMAR SAHU VS DEBASISH BEHERA	BHARAT BHUSAN ROUTRAY VS	//0 A.D.J.,BARGARH(Bargarh) CRA/0000009/2023
150	D-CRLREV/21278/2026 CRLREV/486/2026	JIBAN MARNDI VS STATE OF ODISHA	KULDEEP MOHANTY VS	// A.D.J.,UDALA(Mayurbhanj) CRA/0000003/2026
151	D-EXP/30146/2026 EXP/79/2026	SUJATA UPADHYAY VS ASSISTANT SETTLEMENT OFFICER, BHUBANESWAR	BIDESH RANJAN BEHERA VS	// (//
152	D-FAO/21433/2026 FAO/857/2026	MANAGING COMMITTEE OF SEEMANTA HIGH SCHOOL, BICHHUAN,BARGARH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000499/2012
153	D-FAO/32866/2026 FAO/858/2026	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	AUROBINDA SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000280/2016
154	D-FAO/32869/2026 FAO/859/2026	ANIRUDHA SAHOO VS STATE OF ODISHA	AUROBINDA SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001037/2016
155	D-FAO/32867/2026 FAO/860/2026	DIPIDIPALI MOHAPATRA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000972/2016
156	D-FAO/33019/2026 FAO/861/2026	PRAMOD KUMAR RAY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000057/2019
157	D-FAO/33016/2026 FAO/862/2026	ARUNA @ARUN KUMAR DASH VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000052/2017
158	D-GUAP/32157/2026 GUAP/7/2026	PRINCE TANDI VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// DISTRICT & SESSIONS JUDGE, BHAWA GUAP/0000040/2024
159	D-MACA/32151/2026	NARAHARI NAYAK	PRADEEP KUMAR MISHRA	//

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	MACA/678/2026	VS	VS	9TH M.A.C.T., BHUBANESWAR(Khordha)
		SAROJ KUMAR BHOI		Mac/0000103/2019
160	D-MACA/23696/2026	SUCHITA CHOUDHURY	BIRANCHI NARAYAN RATH	//
	MACA/679/2026	VS	VS	3RD M.A.C.T.,JHARSUGUDA(Jharsuguda)
		SATYAM KUMAR DAS		Mac/0000030/2020
161	D-MACA/32440/2026	THE DIVISIONAL MANAGER (T.P. HUB) ,M/S. NATIONAL INSURANCE COMPANY LIMITED,CUTTACK	CHANDAN KUTIA	//
	MACA/680/2026	VS	VS	1ST M.A.C.T., CUTTACK(Cuttack)
		PUNALAL CHITTA		Mac/0000813/2020
162	D-MACA/28983/2026	LEGAL MANAGER(CLAIMS), M/S. UNITED INDIA INSURANCE CO. LTD.,CUTTACK	SOMNATH ROY	//
	MACA/681/2026	VS	VS	1ST M.A.C.T., JAGATSINGHPUR(Jagatsinghpur)
		DASIA RAJESWARI		Mac/0000219/2023
163	D-MACA/31948/2026	SRABAN KUMAR BAGH	KAPILA CHARAN NAYAK	//
	MACA/682/2026	VS	VS	1ST M.A.C.T, BOUDH(Baudh)
		NARENDRA KUMAR SAHU		Mac/0000049/2018
164	D-MACA/31588/2026	BANALATA MANIK	KAPILA CHARAN NAYAK	//
	MACA/683/2026	VS	VS	5TH M.A.C.T., KHURDA(Khordha)
		SUBASH CHANDRA ROUL		Mac/0000012/2024
165	D-MATA/32325/2026	MONALISA GIRI	JAGJIT PANDA	//
	MATA/238/2026	VS	VS	JUDGE FAMILY COURT, BARIPADA(Ma
		PURUSOTTAM BEHERA		CP/0000280/2024
166	D-RPFAM/32781/2026	AVAYA @ ABHAYA PRASAD SAHOO	BIJAYA KUMAR BEHERA	//
	RPFAM/196/2026	VS	VS	JUDGE, FAMILY COURT, DHENKANAL
		SUBHRAKANTI SAHOO		Crp/0000039/2025
167	D-RSA/13572/2026	PRASANNA KUMAR MOHAPATRA	SUKANTA KUMAR NAYAK	//
	RSA/352/2026	VS	VS	A.D.J.-CUM-SPECIAL JUDGE,PATTAMU
		SWAYARGPRAVA MOHAPATRA		RFA/0000007/2025
168	D-RSA/29259/2026	P.SIVA PRASAD RAO	DHANANJAYA MUND	//
	RSA/353/2026	VS	VS	3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP
		MATURU LAKSHMI DEVI		RFA/0000007/2021
169	D-RSA/29442/2026	SHANTILATA ROUT	BIBHUTI BHUSAN MISHRA 2	//
	RSA/354/2026	VS	VS	A.D.J.,JAGATSINGHPUR(Jagatsinghapur)
		NAGENDRANATH KHUNTIA		RFA/0000062/2022
170	D-RSA/32541/2026	LAXMI NARAYANA SAHU	PRAGYAN PARAMITA MOHANTY	//
	RSA/355/2026	VS	VS	DIST.& SESSIONS JUDGE,RAYAGADA(I

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171	D-RVWPET/30944/2026 RVWPET/161/2026	JYOSSTNA KUMARI SAHU UNION OF INDIA VS MOHAN LAL SHARMA	MILLON KUMAR, (C.G.C.) VS	RFA/0000001/2023 // ()
172	D-TRP(C)/32104/2026 TRP(C)/214/2026	SADIYA BEGUM VS SHEK JAHIRODDIN	JAJATI KESHARI KHUNTIA VS	// JUDGE, FAMILY COURT, BHADRAK(Bh CP/0000186/2026
173	D-TRP(C)/32080/2026 TRP(C)/215/2026	MONALISHA MISHRA VS PAPUN MISHRA	GYANA RANJAN DHAL VS	// JUDGE, FAMILY COURT, NAYAGARH(N CP/0000083/2026
174	D-TRP(C)/31907/2026 TRP(C)/216/2026	MADHUBRATA DASH VS SOUMYA SAMBIT NATH	ASWINI KUMAR DASH VS	// JUDGE, FAMILY COURT, SAMBALPUR(CP/0000083/2025
175	D-TRP(C)/32513/2026 TRP(C)/217/2026	MONALISA CHAKRA VS SANGRAM KESHARI CHAKRA	SOUBHAGYA KUMAR DASH VS	// CIVIL JUDGE (SD),ANANDPUR(Kendujha Mat/0000020/2026
176	D-TRP(C)/32611/2026 TRP(C)/218/2026	LIPIKA NANDA VS ASHOK KUMAR TRIPATHY	JYOTI PATNAIK VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000246/2026
177	D-TRPCRL/21447/2026 TRPCRL/58/2026	SANTOSH KUMAR SETHY VS PRAMILA SETHY	SK JONED FAIZ VS	//0 J.M.F.C, HATADIHI(Kendujhar) CMC/0000130/2021
178	D-TRPCRL/19444/2026 TRPCRL/59/2026	ASHUTOSH MOHAPATRA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	//0 J.M.F.C.,JAJPUR(Jajapur) ICC/0000373/2019
179	D-WA/30769/2026 WA/972/2026	STATE OF ODISHA VS NIHAR RANJAN BEHERA	BISWABARA DASH,A.S.C VS	// ()
180	D-WA/30966/2026 WA/973/2026	PUNJAB NATIONAL BANK,NEW DELHI VS KUMUDA CHANDRA PRADHAN	ANJAN KUMAR BISWAL VS	// ()
181	D-WA/23822/2026 WA/974/2026	REGIONAL DIRECTOR/ REGIONAL OFFICER, REGIONAL OFFICE, CENTRAL BOARD OF SECONDARY EDUCATION, KHORDHA VS AYUSH JOSHI	VS	// ()

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182	D-WA/30965/2026 WA/975/2026	PUNJAB NATIONAL BANK , NEW DELHI VS UMAKANTA SAHOO	ANJAN KUMAR BISWAL VS	// 0 //
183	D-WA/30718/2026 WA/976/2026	PUNJAB NATIONAL BANK, NEW DELHI VS KALIA GOUDA	ANJAN KUMAR BISWAL VS	// 0 //
184	D-WA/31185/2026 WA/977/2026	PRATAP CHANDRA MOHANTY VS INDIAN OIL CORP. LTD.,MUMBAI	MANAS RANJAN BAUG VS	// 0 //
185	D-WA/32154/2026 WA/978/2026	STATE OF ODISHA VS DEBASISH SWAIN	SASWAT DAS, AGA VS	// 0 //
186	D-WA/30975/2026 WA/979/2026	PUNJAB NATIONAL BANK, NEW DELHI VS KANHU MALIK	ANJAN KUMAR BISWAL VS	// 0 //
187	D-WA/31439/2026 WA/980/2026	STATE OF ODISHA VS BALAKRUSHNA BEHERA	SATYABRATA MOHANTY,A.G.A VS	// 0 //
188	D-WA/32217/2026 WA/981/2026	STATE OF ODISHA VS ANJALI MISHRA	SURYA NARAYAN PATNAIK, AGA VS	// 0 //
189	D-WP(C)/31186/2026 WP(C)/22516/2026	M/S MAHAVEER TRAVELS, ANGUL VS ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, ANGUL DIVISION,ANGUL	KAJAL SAHOO VS	// 0 //
190	D-WP(C)/31221/2026 WP(C)/22517/2026	BHAGABAN NAYAK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
191	D-WP(C)/31473/2026 WP(C)/22518/2026	MANGALU PUTEI VS THE ENGINEER IN CHIEF, DEPARTMENT OF WATER RESOURCES, ODISHA, BHUBANESWAR	LALIT SAHU VS	// 0 //
192	D-WP(C)/31513/2026 WP(C)/22519/2026	BIBHUTI BHUSAN TRIPATHY VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
193	D-WP(C)/31528/2026	JAGANNATH NAIK	NIHAL RATH	//

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	WP(C)/22520/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/32193/2026 WP(C)/22521/2026	RADHASHYAM SAHOO VS STATE OF ODISHA	PRABHU PRASAD MOHANTY VS	// 0 //
195	D-WP(C)/31290/2026 WP(C)/22522/2026	GITARANI MISHRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
196	D-WP(C)/31295/2026 WP(C)/22523/2026	CHOUDHURY ANUPAM MISHRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
197	D-WP(C)/31665/2026 WP(C)/22524/2026	PUSHPITA MOHAPATRA @ PUSPITA MOHAPATRA VS MAHANADI COALFIELDS LTD., SAMBALPUR	ANAND PRAKASH DAS VS	// 0 //
198	D-WP(C)/32168/2026 WP(C)/22525/2026	M/S.RITIKA ISPAT PVT. LTD.,BALANDA, SUNDERGARH VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
199	D-WP(C)/31297/2026 WP(C)/22526/2026	KABITA PATTNAIK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
200	D-WP(C)/31683/2026 WP(C)/22527/2026	M/S. MAA BASANTAI ENTERPRISES, KORAPUT VS CHIEF COMMISSIONER OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
201	D-WP(C)/31552/2026 WP(C)/22528/2026	TUKUNA SWAIN VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
202	D-WP(C)/31963/2026 WP(C)/22529/2026	ANUPAMA JENA VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //
203	D-WP(C)/30468/2026 WP(C)/22530/2026	M/S.NEELAMADHAB ENTERPRISES, BHUBANESWAR VS ASST.COMMISSIONER OF STATE TAX, BHUBANESWAR-IV CIRCLE, BHUBANESWAR	BIBHUTI BHUSAN PANDA VS	// 0 //
204	D-WP(C)/31973/2026 WP(C)/22531/2026	RAM CHANDRA MANGAL VS	SRIKANTA KUMAR NATH VS	// 0

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205	D-WP(C)/31080/2026 WP(C)/22532/2026	STATE OF ODISHA SURAJ KUMAR TRIPATHY VS GOVT. OF INDIA	GHANASHYAM DASH VS	// // 0 //
206	D-WP(C)/30450/2026 WP(C)/22533/2026	M/S.ASHISH CONSTRUCTION, ANUGUL VS ASST. COMMISSIONER, GST AND CENTRAL EXCISE, ANUGUL DIVISION	BIBHUTI BHUSAN PANDA VS	// 0 //
207	D-WP(C)/32597/2026 WP(C)/22534/2026	BISHNU CHARAN SAMAL VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
208	D-WP(C)/30445/2026 WP(C)/22535/2026	M/S.NARENDRA KUMAR PRADHAN, ANUGUL VS ASST. COMMISSIONER, GST AND CENTRAL EXCISE, ANUGUL DIVISION	BIBHUTI BHUSAN PANDA VS	// 0 //
209	D-WP(C)/31147/2026 WP(C)/22536/2026	PUSPANJALI NAYAK VS STATE OF ODISHA	BADRINARAYAN PANDA VS	// 0 //
210	D-WP(C)/32602/2026 WP(C)/22537/2026	NILA KANTHA ROUT VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
211	D-WP(C)/31171/2026 WP(C)/22538/2026	KSHANAPRAVA MOHANTY VS STATE OF ODISHA	BIKRAM PRATAP DAS VS	// 0 //
212	D-WP(C)/32604/2026 WP(C)/22539/2026	PEDDINTI KIRAN KUMAR VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
213	D-WP(C)/31213/2026 WP(C)/22540/2026	RUPSA TRUCK OWNERS ASSOCIATION, BALASORE VS STATE OF ODISHA	AMIYA KUMAR MOHANTY (A) VS	// 0 //
214	D-WP(C)/31975/2026 WP(C)/22541/2026	CONFEDERATION OF REAL ESTATE DEVELOPERS ASSOCIATION OF INDIA (CREDA) VS STATE OF ODISHA	HANISHAM MOHANTY VS	// 0 //
215	D-WP(C)/31426/2026 WP(C)/22542/2026	NIRUPAMA PATTNAIK VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //

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216	D-WP(C)/32605/2026 WP(C)/22543/2026	PRASANTA KUMAR BISWAL VS IDFC FIRST BANK LIMITED, CHENNAI	SARADA DASH VS	// 0 //
217	D-WP(C)/30327/2026 WP(C)/22544/2026	NIRANJAN MOHANTY VS COMMISSIONER LAND REFORMS-CUM-COMMISSIONER, CONSOLIDATION AND SETTLEMENT, ODISHA, CUTTACK	GAJENDRANATH ROUT VS	// 0 //
218	D-WP(C)/31584/2026 WP(C)/22545/2026	ANJALI NAIK VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //
219	D-WP(C)/32615/2026 WP(C)/22546/2026	ASHWANI KARWAR @ KALWAN VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// 0 //
220	D-WP(C)/30229/2026 WP(C)/22547/2026	BHAGYABATI BHOI VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
221	D-WP(C)/23582/2026 WP(C)/22548/2026	BHABANI SHANKAR MAHAPATRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
222	D-WP(C)/29623/2026 WP(C)/22549/2026	TRINATH PATRA VS THE COMMISSIONER-CUM-CHAIRMAN, STATE TRANSPORT AUTHORITY, ODISHA CUTTACK	PANKAJ SONI VS	// 0 //
223	D-WP(C)/30206/2026 WP(C)/22550/2026	SUSANTA KUMAR ACHARYA VS UNION OF INDIA	BIREN SANKAR TRIPATHY VS	// 0 //
224	D-WP(C)/32435/2026 WP(C)/22551/2026	MANOJ KUMAR PRADHAN VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //
225	D-WP(C)/29805/2026 WP(C)/22552/2026	PRADEEP KUMAR PRADHAN VS STATE OF ODISHA	PRAVAT CHANDRA MOHANTY VS	// 0 //
226	D-WP(C)/31511/2026 WP(C)/22553/2026	M/S. UTKAL PROJECTS PVT. LTD., BHUBANESWAR VS EMPLOYEES STATE INSURANCE CORPORATION, ESIC, BHUBANESWAR	KAJAL SAHOO VS	// 0 //
227	D-WP(C)/32502/2026	DARAPU SARADAMMA @ D. SARADAMMA	SHREYANSH RAJGURU	//

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	WP(C)/22554/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/29495/2026	SUJIT KUMAR MOHANTY	PRASANTA KUMAR SAHOO	//
	WP(C)/22555/2026	VS SUBHAJANI MOHANTY	VS	0 //
229	D-WP(C)/32802/2026	ANJUSHREE PATRA	MANAS RANJAN BAUG	//
	WP(C)/22556/2026	VS STATE OF ODISHA	VS	0 //
230	D-WP(C)/30190/2026	RIT NURSING, SUNDARGARH	LAXMIKANTA MOHANTY	//
	WP(C)/22557/2026	VS STATE OF ODISHA	VS	0 //
231	D-WP(C)/32550/2026	RABINDRANATH BEHERA	AVIJIT PATNAIK	//
	WP(C)/22558/2026	VS TATA POWER CENTRAL ODISHA DISTRIBUTION LIMITED (TPCODL),KHURDA	VS	0 //
232	D-WP(C)/32273/2026	SABITRI PRADHAN	SUBHRANSHU DASH	//
	WP(C)/22559/2026	VS STATE OF ODISHA	VS	0 //
233	D-WP(C)/30441/2026	M/S. SUSHANTA KUMAR SAHU, KANDHAMALA	BIBHUTI BHUSAN PANDA	//
	WP(C)/22560/2026	VS ASST. COMMISSIONER, GST AND CENTRAL EXCISE, BERHAMPUR DIVISION	VS	0 //
234	D-WP(C)/29752/2026	M/S.SWASTIK ENGINEERS, BHUBANESWAR	SUBRAT SATPATHY	//
	WP(C)/22561/2026	VS THE COMMISSIONER (APPEAL),CGST AND CENTRAL EXCISE, BHUBANESWAR	VS	0 //
235	D-WP(C)/32573/2026	RABINDRANATH BALIARSINGH	PRADEEP KUMAR MAHAPATRA	//
	WP(C)/22562/2026	VS STATE OF ODISHA	VS	0 //
236	D-WP(C)/28098/2026	SUSANTA KUMAR PARIDA	RAMA CHANDRA JENA	//
	WP(C)/22563/2026	VS STATE OF ODISHA	VS	0 //
237	D-WP(C)/32657/2026	DEBASHISHA HOTA	IN PERSON	//
	WP(C)/22564/2026	VS UNION OF INDIA	VS	0 //
238	D-WP(C)/32579/2026	AMULYA KUMAR PAHI	PRADEEP KUMAR MAHAPATRA	//
	WP(C)/22565/2026	VS	VS	0

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239	D-WP(C)/29879/2026 WP(C)/22566/2026	STATE OF ODISHA G.ANANDA DORA VS ORISSA STATE ROAD TRANSPORT CORPORATION, BHUBANESWAR	MANAS RANJAN PRADHAN VS	// // 0 //
240	D-WP(C)/28101/2026 WP(C)/22567/2026	SURENDRA CHANDRA MOHAPATRA VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
241	D-WP(C)/30509/2026 WP(C)/22568/2026	SUDHAKAR NAIK VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
242	D-WP(C)/32585/2026 WP(C)/22569/2026	RADHASHYAM MAJHI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
243	D-WP(C)/29973/2026 WP(C)/22570/2026	RAJENDRA PRASAD VS INDIAN COAST GUARD, NEW DELHI	SATYABRATA DASH VS	// 0 //
244	D-WP(C)/30607/2026 WP(C)/22571/2026	SANJAY KUMAR BEHERA VS MAHANADI COAL FIELDS LTD.,BURLA, SAMBALPUR	SHYAM SUNDAR CHHUALSINGH VS	// 0 //
245	D-WP(C)/30240/2026 WP(C)/22572/2026	SARASWATEE BAHUBALINDRA VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// 0 //
246	D-WP(C)/32587/2026 WP(C)/22573/2026	KSHIRA SAGAR SAHU VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
247	D-WP(C)/31277/2026 WP(C)/22574/2026	SUDHANSHUBALA RAY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
248	D-WP(C)/32269/2026 WP(C)/22575/2026	RANJAN KUMAR NAYAK VS STATE OF ODISHA	SOUMYA RANJAN PATI VS	// 0 //
249	D-WP(C)/32591/2026 WP(C)/22576/2026	CHANCHALA MAHALIK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //

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250	D-WP(C)/31484/2026 WP(C)/22577/2026	DAMODAR SUBUDHI VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
251	D-WP(C)/30626/2026 WP(C)/22578/2026	SURENDRA BEHERA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
252	D-WP(C)/30378/2026 WP(C)/22579/2026	MANOJ DASH VS THE INCOME TAX OFFICER, (ITO), WARD3(1), BHUBANESWAR	SIDHANT DWIBEDI VS	// 0 //
253	D-WP(C)/32272/2026 WP(C)/22580/2026	PREMANKINI SAHOO VS STATE OF ODISHA	SOUMYA RANJAN PATI VS	// 0 //
254	D-WP(C)/31487/2026 WP(C)/22581/2026	KALU PRADHAN VS STATE OF ODISHA	SUPRITI KAR VS	// 0 //
255	D-WP(C)/31067/2026 WP(C)/22582/2026	SURESH MAHAPATRA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
256	D-WP(C)/32592/2026 WP(C)/22583/2026	SASMITA PANDA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
257	D-WP(C)/31534/2026 WP(C)/22584/2026	RATNAKAR TAREI VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// 0 //
258	D-WP(C)/29613/2026 WP(C)/22585/2026	BISWARANJINI HUIKA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
259	D-WP(C)/32596/2026 WP(C)/22586/2026	ARJUN KHEMUNDU VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
260	D-WP(C)/31606/2026 WP(C)/22587/2026	NIRANJAN MAHAPATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
261	D-WP(C)/31111/2026	M/S.HOTEL RAJ, BHUBANESWAR	PRANAYA KISHORE HARICHANDAN	//

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	WP(C)/22588/2026	VS	VS	0
		ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST CIRCLE I BHUBANESWAR, BHUBANESWAR		//
262	D-WP(C)/31610/2026	SANJEEV KUMAR MEHER	KRISHNA CHANDRA SAHU	//
	WP(C)/22589/2026	VS	VS	0
		STATE OF ODISHA		//
263	D-WP(C)/32673/2026	GANGADHAR ROUT	MANAS RANJAN PRADHAN	//
	WP(C)/22590/2026	VS	VS	0
		STATE OF ODISHA		//
264	D-WP(C)/31613/2026	PITAMBAR AGRAWALA	KRISHNA CHANDRA SAHU	//
	WP(C)/22591/2026	VS	VS	0
		STATE OF ODISHA		//
265	D-WP(C)/31496/2026	MAMATA MOHANTA	KISHORE KUMAR MOHANTA	//
	WP(C)/22592/2026	VS	VS	0
		STATE OF ODISHA		//
266	D-WP(C)/32058/2026	SUSANTA KUMAR PANIGRAHI	SATYABRATA MOHANTY (1)	//
	WP(C)/22593/2026	VS	VS	0
		STATE OF ODISHA		//
267	D-WP(C)/31641/2026	M. MOHAN REDDY	DHANANJAYA MUND	//
	WP(C)/22594/2026	VS	VS	0
		D. PADMINI		//
268	D-WP(C)/31506/2026	SESHASIS ACHARYA	PURNA CHANDRA DAS	//
	WP(C)/22595/2026	VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/30717/2026	MARUTI ROUT	RAMAKANTA SARANGI	//
	WP(C)/22596/2026	VS	VS	0
		STATE OF ODISHA		//
270	D-WP(C)/31279/2026	KALYANI DAS	SHASHI BHUSAN JENA	//
	WP(C)/22597/2026	VS	VS	0
		STATE OF ODISHA		//
271	D-WP(C)/31661/2026	RABINDRA PRUSTY	DURGESH NARAYAN RATH	//
	WP(C)/22598/2026	VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/31283/2026	SABITA KUMARI MISHRA	SHASHI BHUSAN JENA	//
	WP(C)/22599/2026	VS	VS	0

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273	D-WP(C)/32126/2026 WP(C)/22600/2026	STATE OF ODISHA CHANDRAMA BARIHA VS	SUBRAT KUMAR DAS VS	// // 0
274	D-WP(C)/31287/2026 WP(C)/22601/2026	STATE OF ODISHA SAROJA KANTA SWAIN VS	SHASHI BHUSAN JENA VS	// // 0
275	D-WP(C)/31175/2026 WP(C)/22602/2026	STATE OF ODISHA CHILIKA DISTILLERIES PVT.LTD, BERHAMPUR, GANJAM VS	ARUN KUMAR BUDHIA VS	// // 0
276	D-WP(C)/31508/2026 WP(C)/22603/2026	BHARAT PETROLEUM CORPORATION LTD., MUMBAI SMITA MISHRA VS	PURNA CHANDRA DAS VS	// // 0
277	D-WP(C)/31271/2026 WP(C)/22604/2026	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	ARUN KUMAR DAS VS	// // 0
278	D-WP(C)/28858/2026 WP(C)/22605/2026	JYOTSNAMAYEE MAHAPATRA SURAJ KUMAR SAHU VS	RUPESH KUMAR KANUNGO VS	// // 0
279	D-WP(C)/31284/2026 WP(C)/22606/2026	STATE OF ODISHA SOUBHAGINI ROUT VS	SAROJ KUMAR PARIDA VS	// // 0
280	D-WP(C)/32162/2026 WP(C)/22607/2026	STATE OF ODISHA KISHORE CHANDRA BISOI VS	PABITRA KUMAR NAYAK VS	// // 0
281	D-WP(C)/31537/2026 WP(C)/22608/2026	STATE OF ODISHA KAILASH CHANDRA SAHOO VS	ASHOK KUMAR SAHOO VS	// // 0
282	D-WP(C)/30462/2026 WP(C)/22609/2026	STATE OF ODISHA M/S.NEELAMADHAB ENTERPRISES, BHUBANESWAR VS	BIBHUTI BHUSAN PANDA VS	// // 0
283	D-WP(C)/31598/2026 WP(C)/22610/2026	ASST.COMMISSIONER OF STATE TAX, BHUBANESWAR IV CIRCLE RADHAMADHABA MISHRA VS	KRISHNA CHANDRA SAHU VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/31906/2026 WP(C)/22611/2026	VIVEK KUMAR AGRAWAL VS UNION OF INDIA	ARNAV BEHERA VS	// 0 //
285	D-WP(C)/30467/2026 WP(C)/22612/2026	HIMANGINI SINGH VS STATE OF ODISHA	BISWA PRAKASH DHAL VS	// 0 //
286	D-WP(C)/31600/2026 WP(C)/22613/2026	BIKASH KUMAR PATEL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
287	D-WP(C)/30714/2026 WP(C)/22614/2026	RAJDHANI SCHOOL OF NURSING, KHURDA VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //
288	D-WP(C)/32085/2026 WP(C)/22615/2026	SUNIL KUMAR PANDA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
289	D-WP(C)/31985/2026 WP(C)/22616/2026	SANJEEB KUMAR GUPTA VS STATE OF ODISHA	SUVASHISH PATTANAİK VS	// 0 //
290	D-WP(C)/32824/2026 WP(C)/22617/2026	SK. SAMI AKHTAR VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
291	D-WP(C)/30486/2026 WP(C)/22618/2026	TAPAN KUMAR JENA VS UNION OF INDIA	DEBABRATA DAS VS	// 0 //
292	D-WP(C)/30696/2026 WP(C)/22619/2026	ANUSHAYA BARIK VS STATE OF ODISHA	GIRIDHARI SINGH VS	// 0 //
293	D-WP(C)/30490/2026 WP(C)/22620/2026	KRUSHNA CHANDRA BHOI VS GENERAL MANAGER (HR), INDIAN BANK CORPORATE OFFICE, CHENNAI	SHASHI BHUSAN JENA VS	// 0 //
294	D-WP(C)/26493/2026 WP(C)/22621/2026	LAXMI NARAYAN SAHOO VS STATE OF ODISHA	RAKESH KUMAR DAS VS	// 0 //
295	D-WP(C)/32665/2026	RAMESH CHANDRA HUIKA	BANSHIDHAR SATAPATHY	//

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	WP(C)/22622/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/55395/2025 WP(C)/22623/2026	PRAKASH KUMAR GOCHHAYAT VS DIRECTOR GENERAL OF THE CENTRAL INDUSTRIAL SECURITY FORCE (CISF)	SURJYA NARAYAN SAHU VS	// 0 //
297	D-WP(C)/32826/2026 WP(C)/22624/2026	BISWARANJAN SINGDEVSAHAN VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
298	D-WP(C)/32663/2026 WP(C)/22625/2026	SAROJ KUMAR SWAIN VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
299	D-WP(C)/29207/2026 WP(C)/22626/2026	CHANDRIKA NAIK VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
300	D-WP(C)/30603/2026 WP(C)/22627/2026	SANTOSH KUMAR MOHAPATRA VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
301	D-WP(C)/15404/2026 WP(C)/22628/2026	BILASH KUMARI CHAUDHURY VS MANABENDRA SINGH BABU	ALOK KUMAR MOHAPATRA VS	// 0 //
302	D-WP(C)/32710/2026 WP(C)/22629/2026	CHINTAMANI PRUSTI VS COLLECTOR, BALASORE	SOMA PATNAIK VS	// 0 //
303	D-WP(C)/31492/2026 WP(C)/22630/2026	RABINDRA KUMAR BHUYAN VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
304	D-WP(C)/32730/2026 WP(C)/22631/2026	SASMITA SWAIN VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
305	D-WP(C)/32741/2026 WP(C)/22632/2026	PRATIMA SETHI VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
306	D-WP(C)/31807/2026 WP(C)/22633/2026	M/S ORIENTAL SECURITY SERVICE,BHUBANESWAR VS	KISHORE KUMAR MISHRA VS	// 0

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307	D-WP(C)/31605/2026 WP(C)/22634/2026	UNION OF INDIA SAROJ KUMAR ROUT VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0 //
308	D-WP(C)/32811/2026 WP(C)/22635/2026	BIBHUTI BHUSAN SAHOO VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
309	D-WP(C)/31790/2026 WP(C)/22636/2026	GHUNGROO MISHRA VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
310	D-WP(C)/32329/2026 WP(C)/22637/2026	APARAJEETA SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
311	D-WP(C)/21942/2026 WP(C)/22638/2026	HIRAKUD INDUSTRIAL WORKERS UNION, SAMBALPUR VS HIRAKUD INDUSTRIAL WORKS LTD., SAMBALPUR	DEBASISH MOHAPATRA VS	// 0 //
312	D-WP(C)/32667/2026 WP(C)/22639/2026	ABHAYA KUMAR MALLA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
313	D-WP(C)/32658/2026 WP(C)/22640/2026	RABINDRA SETHI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
314	D-WP(C)/32516/2026 WP(C)/22641/2026	SUMANTA SEKHAR MOHANTY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
315	D-WP(C)/30752/2026 WP(C)/22642/2026	SUBAL CHARAN PRADHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
316	D-WP(C)/28973/2026 WP(C)/22643/2026	KUMUD BIHARI BEDBAK VS STATE OF ODISHA	PRASANTA KUMAR JOSHI VS	// 0 //
317	D-WP(C)/32002/2026 WP(C)/22644/2026	SARKUL CHANDRA PAEI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //

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318	D-WP(C)/32209/2026 WP(C)/22645/2026	PRAKASH ROUT VS STATE OF ODISHA	SARADA DASH VS	// 0 //
319	D-WP(C)/31099/2026 WP(C)/22646/2026	MANGULU MAJHI VS STATE OF ODISHA	KARUNAKAR GAYA VS	// 0 //
320	D-WP(C)/31786/2026 WP(C)/22647/2026	BUDHESWAR JENA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
321	D-WP(C)/31804/2026 WP(C)/22648/2026	VIDYA COLLEGE OF MEDICAL HOSPITAL TRAINING, JAJPUR VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
322	D-WP(C)/31827/2026 WP(C)/22649/2026	SANKARSAN DAS VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
323	D-WP(C)/31851/2026 WP(C)/22650/2026	MANORANJAN PANDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
324	D-WP(C)/31940/2026 WP(C)/22651/2026	TAPAN KUMAR MAJHI VS STATE OF ODISHA	SATYABRATA DASH VS	// 0 //
325	D-WP(C)/32662/2026 WP(C)/22652/2026	SANTOSH PRASAD PANDA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
326	D-WP(C)/32732/2026 WP(C)/22653/2026	SASMITA SWAIN VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
327	D-WP(C)/31972/2026 WP(C)/22654/2026	SUMITRA TUDU VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //
328	D-WP(C)/32733/2026 WP(C)/22655/2026	PANKAJINI BISWAL VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
329	D-WP(C)/32660/2026	BIRANCHI NARAYAN DASH	BANSHIDHAR SATAPATHY	//

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	WP(C)/22656/2026	VS	VS	0
		STATE OF ODISHA		//
330	D-WP(C)/32735/2026	SUKANTI SAMAL	SUBASH CHANDRA PUSPALAKA	//
	WP(C)/22657/2026	VS	VS	0
		STATE OF ODISHA		//
331	D-WP(C)/31068/2026	PURNA CHADRA NAYAK	RAKESH KUMAR SARANGI	//
	WP(C)/22658/2026	VS	VS	0
		COMMISSIONER CONSOLIDATION, AND SETTLEMENT, BHUBANESWAR		//
332	D-WP(C)/30100/2026	MANAGING COMMITTEE OF PANIBHANDAR U.P.SCHOOL, MAHIDHARPUR, DHENKANAL	MAAYASHREE BISWAL	//
	WP(C)/22659/2026	VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/28368/2026	V.PARVATHI	DURGA PRASAD PANIGRAHI	//
	WP(C)/22660/2026	VS	VS	0
		STATE OF ODISHA		//
334	D-WP(C)/32006/2026	SAHERUN NISHA	SIBA PRASAD SWAIN	//
	WP(C)/22661/2026	VS	VS	0
		STATE OF ODISHA		//
335	D-WP(C)/32138/2026	SATYENDRA NARAYAN CHAND	SUBRATA KUMAR MOHANTY	//
	WP(C)/22662/2026	VS	VS	0
		THE APPELLATE AUTHORITY , KHORDHA		//
336	D-WP(C)/32524/2026	HARIHAR PRADHAN	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/22663/2026	VS	VS	0
		STATE OF ODISHA		//
337	D-WP(C)/32439/2026	KHIROD KUMAR SAHOO	ARIJEET MISHRA	//
	WP(C)/22664/2026	VS	VS	0
		THE COLLECTOR , ANGUL		//
338	D-WP(C)/26307/2026	SUBASH CHANDRA SETHY	RAGHUNATH DAS MOHAPATRA	//
	WP(C)/22665/2026	VS	VS	0
		COLLECTOR, NAYAGARH		//
339	D-WP(C)/32146/2026	NARAHARI PARIDA	SWAPNIL ROY	//
	WP(C)/22666/2026	VS	VS	0
		STATE OF ODISHA		//
340	D-WP(C)/32337/2026	HARAGOBINDA MOHANTA	BISWABIHARI MOHANTY	//
	WP(C)/22667/2026	VS	VS	0

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341	D-WP(C)/32147/2026 WP(C)/22668/2026	STATE OF ODISHA NARENDRA KUMAR MISHRA VS	SWAPNIL ROY VS	// // 0
342	D-WP(C)/32338/2026 WP(C)/22669/2026	STATE OF ODISHA DEBENDRA NATH MOHANTA VS	BISWABIHARI MOHANTY VS	// // 0
343	D-WP(C)/23946/2026 WP(C)/22670/2026	STATE OF ODISHA RUTU GOUD VS	SUJAY SHANKER SINGHDEO VS	// // 0
344	D-WP(C)/32828/2026 WP(C)/22671/2026	STATE OF ODISHA SRIDHAR LENKA VS	ARIJEET MISHRA VS	// // 0
345	D-WP(C)/32346/2026 WP(C)/22672/2026	COLLECTOR, JAIPUR BIJAN BIHARI MOHANTA VS	BISWABIHARI MOHANTY VS	// // 0
346	D-WP(C)/32842/2026 WP(C)/22673/2026	STATE OF ODISHA ANADI MALLICK VS	BIDESH RANJAN BEHERA VS	// // 0
347	D-WP(C)/29275/2026 WP(C)/22674/2026	STATE OF ODISHA CHANDRA SHEKHAR MAHANANDA VS	SHIBANI SHANKAR PRADHAN VS	// // 0
348	D-WP(C)/31971/2026 WP(C)/22675/2026	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI SANKARSAN SAHU VS	JITENDRA KUMAR DIGAL VS	// // 0
349	D-WP(C)/30031/2026 WP(C)/22676/2026	STATE OF ODISHA MANAGING COMMITTEE OF LAXMI NARAYAN U.P. SCHOOL, BARANGA, KEONJHAR VS	RUPRIT KAR VS	// // 0
350	D-WP(C)/32414/2026 WP(C)/22677/2026	STATE OF ODISHA HARISH CHANDRA DAS VS	SWAPNIL ROY VS	// // 0
351	D-WP(C)/32029/2026 WP(C)/22678/2026	STATE OF ODISHA M/S SHIV SUNDER AUTO REPAIRING AND FEBRICATORS VS	DEBASISH HAZRA VS	// // 0
		COMMISSIONER OF CT AND GST, CUTTACK		//

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352	D-WP(C)/31950/2026 WP(C)/22679/2026	SUFIA SULTANA VS AUTHORISED OFFICER, ICICI BANK, KHORDHA	MANOJ KUMAR MISHRA VS	// 0 //
353	D-WP(C)/32846/2026 WP(C)/22680/2026	DWARIKA PRASADA GHADAI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
354	D-WP(C)/32161/2026 WP(C)/22681/2026	M/S.RITIKA ISPAT PVT. LTD.,BALANDA, SUNDERGARH VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
355	D-WP(C)/31408/2026 WP(C)/22682/2026	NITYANANDA SAHOO VS SUPERINTENDENT OF POLICE, ANGUL	GOPAL KRUSHNA MOHANTY VS	// 0 //
356	D-WP(C)/31962/2026 WP(C)/22683/2026	SURESH CHANDRA PANDA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
357	D-WP(C)/32156/2026 WP(C)/22684/2026	S. NALLAYYA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
358	D-WP(C)/32771/2026 WP(C)/22685/2026	SARBESWAR PATI VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
359	D-WP(C)/32164/2026 WP(C)/22686/2026	M/S.RITIKA ISPAT PVT. LTD.,BALANDA, SUNDERGARH VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
360	D-WP(C)/31965/2026 WP(C)/22687/2026	RAJ KUMAR BISOYI VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
361	D-WP(C)/32158/2026 WP(C)/22688/2026	RAMAKANTA MALLICK @ MALLIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
362	D-WP(C)/32790/2026 WP(C)/22689/2026	DEBENDRA NATH DEY VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
363	D-WP(C)/32788/2026	SHIBA CHARAN BARIK	PRASANTA KUMAR MISHRA	//

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	WP(C)/22690/2026	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/32831/2026	CHOUDHURY SATYABRATA MOHANTY	SAMEER KUMAR DAS	//
	WP(C)/22691/2026	VS STATE OF ODISHA	VS	0 //
365	D-WP(C)/32160/2026	SOCIETY FOR THE WELFARE OF WEAKER SECTION, GAJAPATI	KRUSHNA CHANDRA DASH	//
	WP(C)/22692/2026	VS STATE OF ODISHA	VS	0 //
366	D-WP(C)/32750/2026	RENUBALA PANDA	SANJIB KUMAR BHANJADEO	//
	WP(C)/22693/2026	VS STATE OF ODISHA	VS	0 //
367	D-WP(C)/31240/2026	M.C.OF SANA BALIA MURMU VIDYAPITHA, MAYURBHANJ	MAHENDRA KUMAR SAHOO	//
	WP(C)/22694/2026	VS STATE OF ODISHA	VS	0 //
368	D-WP(C)/30091/2026	PATITA PABAN BAIDYA	RAJENDRA KUMAR DASH	//
	WP(C)/22695/2026	VS STATE OF ODISHA	VS	0 //
369	D-WP(C)/32769/2026	AMIYA PRASAD CHOUDHURY	PRASANTA KUMAR MISHRA	//
	WP(C)/22696/2026	VS STATE OF ODISHA	VS	0 //
370	D-WP(C)/31200/2026	BHAGABAN ROUT	KUNAL KUMAR SWAIN	//
	WP(C)/22697/2026	VS STATE OF ODISHA	VS	0 //
371	D-WP(C)/32980/2026	HIMANSU SEKHAR DEHURY	KUNAL KUMAR SWAIN	//
	WP(C)/22698/2026	VS STATE OF ODISHA	VS	0 //
372	D-WP(C)/32782/2026	MANAGING COMMITTEE OF MIRZAPUR UPPER PRIMARY SCHOOL, JAJPUR	SANGRAM JENA	//
	WP(C)/22699/2026	VS STATE OF ODISHA	VS	0 //
373	D-WP(C)/33030/2026	NIRANJAN MALIK	PRAMODA KUMAR MISHRA	//
	WP(C)/22700/2026	VS STATE OF ODISHA	VS	0 //
374	D-WP(C)/32985/2026	SUKANTI MALIK	PRAMODA KUMAR MISHRA	//
	WP(C)/22701/2026	VS	VS	0

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375	D-WP(C)/31247/2026 WP(C)/22702/2026	STATE OF ODISHA M.C.OF BIDI SHRAMIKA BIDYA NIKATAN, CUTTACK VS	MAHENDRA KUMAR SAHOO VS	// // 0
376	D-WP(C)/32783/2026 WP(C)/22703/2026	STATE OF ODISHA RABINDRA NATH PANDA VS	PRASANTA KUMAR MISHRA VS	// // 0
377	D-WP(C)/33042/2026 WP(C)/22704/2026	STATE OF ORISSA DR.POOJA DAS VS	SUBHADUTTA ROUTRAY VS	// // 0
378	D-WP(C)/32077/2026 WP(C)/22705/2026	STATE OF ODISHA NARESH KUMAR KAR VS	RANJIT SAMAL VS	// // 0
379	D-WP(C)/32056/2026 WP(C)/22706/2026	STATE OF ODISHA PANKAJ KUMAR BARIK VS	RANJIT SAMAL VS	// // 0
380	D-WP(C)/32880/2026 WP(C)/22707/2026	STATE OF ODISHA RUPABANTA PADHAN VS	SUKANTA KUMAR MISHRA VS	// // 0
381	D-WP(C)/31149/2026 WP(C)/22708/2026	STATE OF ODISHA SHAIK FAYAZ VS	MOHAMMED RIAZ VS	// // 0
382	D-WP(C)/32061/2026 WP(C)/22709/2026	STATE OF ODISHA RABINDRA NATH SETHI VS	RANJIT SAMAL VS	// // 0
383	D-WP(C)/32787/2026 WP(C)/22710/2026	STATE OF ODISHA PANCHANAN JENA VS	PRASANTA KUMAR MISHRA VS	// // 0
384	D-WP(C)/32079/2026 WP(C)/22711/2026	STATE OF ORISSA NARENDRA KUMAR PATEL VS	RANJIT SAMAL VS	// // 0
385	D-WP(C)/31254/2026 WP(C)/22712/2026	STATE OF ODISHA M.C.OF HARISANKAR BIDYAMANDIR, JAIPUR VS	MAHENDRA KUMAR SAHOO VS	// // 0
		STATE OF ODISHA		//

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386	D-WP(C)/32072/2026 WP(C)/22713/2026	UJWAL PRASAD SINGH VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
387	D-WP(C)/32082/2026 WP(C)/22714/2026	SARAT KUMAR PRADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
388	D-WP(C)/32074/2026 WP(C)/22715/2026	MALAYA KUMAR MEHER VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
389	D-WP(C)/32438/2026 WP(C)/22716/2026	SANJAY PRADHAN VS SRI DURGA CONDEV(P) LTD, BHUBANESWAR	ARIJEET MISHRA VS	// 0 //
390	D-WP(C)/32048/2026 WP(C)/22717/2026	PRANAYA KUMAR PATEL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
391	D-WP(C)/33091/2026 WP(C)/22718/2026	PRASANTA TANDI VS THE COLLECTOR, SAMBALPUR	SRIKAR KUMAR RATH VS	// 0 //
392	D-WP(C)/32091/2026 WP(C)/22719/2026	SUSHIL KUMAR SAHOO VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
393	D-WP(C)/32943/2026 WP(C)/22720/2026	KALPANA JENA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
394	D-WP(C)/32918/2026 WP(C)/22721/2026	GANESH BISWAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
395	D-WP(C)/33092/2026 WP(C)/22722/2026	SANTOSH HARIPAL @ BHUTI VS THE COLLECTOR SAMBALPUR, SAMBALPUR	SRIKAR KUMAR RATH VS	// 0 //
396	D-WP(C)/32053/2026 WP(C)/22723/2026	SUDIP KUMAR RATH VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
397	D-WP(C)/32986/2026	REBATI BALLAV PRADHAN	KUNAL KUMAR SWAIN	//

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	WP(C)/22724/2026	VS STATE OF ODISHA	VS	0 //
398	D-WP(C)/32719/2026	UTKAL VANI, KHURDA	SOUMYA MISHRA	//
	WP(C)/22725/2026	VS STATE OF ODISHA	VS	0 //
399	D-WP(C)/32947/2026	KAILASH KUMAR PADHI	KUNAL KUMAR SWAIN	//
	WP(C)/22726/2026	VS STATE OF ODISHA	VS	0 //
400	D-WP(C)/32989/2026	PARBATI MALIK	PRAMODA KUMAR MISHRA	//
	WP(C)/22727/2026	VS STATE OF ODISHA	VS	0 //
401	D-WP(C)/32884/2026	SATYAMAYA ACHARYA	SUKANTA KUMAR MISHRA	//
	WP(C)/22728/2026	VS STATE OF ODISHA	VS	0 //
402	D-WP(C)/32172/2026	ISWAR CHANDRA SAHOO ISWAR CHARAN SAHOO	SANJIB MOHANTY	//
	WP(C)/22729/2026	VS UTKAL UNIVERSITY	VS	0 //
403	D-WP(C)/32927/2026	JHASAKETAN MISHRA	JYOTI RANJAN KHUNTIA	//
	WP(C)/22730/2026	VS STATE OF ODISHA	VS	0 //
404	D-WP(C)/33043/2026	DR. CHITTARANJAN KHUNTIA	SUBHADUTTA ROUTRAY	//
	WP(C)/22731/2026	VS STATE OF ODISHA	VS	0 //
405	D-WP(C)/33093/2026	CHANDAN TANDIA	SRIKAR KUMAR RATH	//
	WP(C)/22732/2026	VS THE COLLECTOR, SAMBALPUR	VS	0 //
406	D-WP(C)/32177/2026	M/S.RITIKA ISPAT PVT. LTD.,BALANDA, SUNDERGARH	BHABANI PRASAD MOHANTY	//
	WP(C)/22733/2026	VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAXES, ODISHA, CUTTACK	VS	0 //
407	D-WP(C)/33098/2026	SANTA HARIPAL	SRIKAR KUMAR RATH	//
	WP(C)/22734/2026	VS THE COLLECTOR, SAMBALPUR	VS	0 //
408	D-WP(C)/33003/2026	PANKAJ LOCHAN SAHOO	KUNAL KUMAR SWAIN	//
	WP(C)/22735/2026	VS	VS	0

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409	D-WP(C)/32888/2026 WP(C)/22736/2026	STATE OF ODISHA SUSANTA KUMAR MOHAPATRA VS	SUKANTA KUMAR MISHRA VS	// // ()
410	D-WP(C)/32408/2026 WP(C)/22737/2026	STATE OF ODISHA M/S GHANSHYAM MISRA AND SONS PVT. LTD., WEST BENGAL VS	SARADA PRASANNA SARANGI VS	// // ()
411	D-WPCRL/21120/2026 WPCRL/93/2026	STATE OF ODISHA KAMINI PRADHAN VS	ARUNA NAYAK VS	// // ()
412	D-ABLAPL/17666/2026 ABLAPL/8511/2026	STATE OF ODISHA SUBHENDU @ SUBHRANSU SAMANTRAY VS	SANJIB KUMAR BHANJADEO VS	// // KHURDA MODEL /92 /2022 ()
413	D-ABLAPL/19175/2026 ABLAPL/8512/2026	STATE OF ODISHA SK.MIAJAN VS	AMULYA RATNA PANDA VS	// // JALESWAR /323 /2026 ()
414	D-ABLAPL/21160/2026 ABLAPL/8513/2026	STATE OF ODISHA SUDARSAN PARIDA VS	RAJENDRA NARAYAN ROUT VS	// // PURUNABAZAR /99 /2022 ()
415	D-ABLAPL/19177/2026 ABLAPL/8514/2026	STATE OF ODISHA SK.DILJAN VS	AMULYA RATNA PANDA VS	// // JALESWAR /323 /2026 ()
416	D-ABLAPL/21396/2026 ABLAPL/8515/2026	STATE OF ODISHA SUDHANSU PRASAD SINGH VS	BHABANI SHANKAR RAYAGURU VS	// // MAHILA P.S. BUXIBAZAR /95 /2026 ()
417	D-ABLAPL/19180/2026 ABLAPL/8516/2026	STATE OF ODISHA SK RUPACHAND @ RUPCHAND VS	AMULYA RATNA PANDA VS	// // JALESWAR /323 /2026 ()
418	D-ABLAPL/21399/2026 ABLAPL/8517/2026	STATE OF ODISHA PRALAYA DALAI @ PRALAYA RANJAN DALAI VS	ANURAG PATI VS	// // NIALI /342 /2023 ()
419	D-ABLAPL/19424/2026 ABLAPL/8518/2026	STATE OF ODISHA ANIL KUMAR SWAIN @ NALINI SWAIN VS	LAMBODOR ACHARI VS	// // BHANJANAGAR /617 /2026 ()
		STATE OF ODISHA		//

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420	D-ABLAPL/21403/2026 ABLAPL/8519/2026	KESHAB CHARAN @ KESHAB CHANDRA PATRA VS STATE OF ODISHA	SWETAPADMA ROUT VS	ERASAMA /218 /2026 () //
421	D-ABLAPL/19754/2026 ABLAPL/8520/2026	MANOHAR TOPPO VS STATE OF ODISHA	DEBADUTTA KANUNGO VS	RAJGANGPUR /121 /2026 () //
422	D-ABLAPL/21404/2026 ABLAPL/8521/2026	SOURAV JENA @ LIO VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BHADRAK TOWN /415 /2026 () //
423	D-ABLAPL/21184/2026 ABLAPL/8522/2026	DIPTIKANTA KABI @ TAPAN KABI VS STATE OF ODISHA	SIDHARTHA DAS VS	AUL /225 /2026 () //
424	D-ABLAPL/19594/2026 ABLAPL/8523/2026	BHABAGRAHI DIGAL VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	/ / SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000010/2019
425	D-ABLAPL/19179/2026 ABLAPL/8524/2026	DWIJABAR @ DURYODHAN KANDI VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	KONARK /152 /2026 () //
426	D-ABLAPL/20763/2026 ABLAPL/8525/2026	AKASH KUMAR PATRA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	KUCHINDA /405 /2024 () //
427	D-ABLAPL/21187/2026 ABLAPL/8526/2026	SUKUMAR DEY VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	MAHILA P.S. BUXIBAZAR /81 /2026 () //
428	D-ABLAPL/19745/2026 ABLAPL/8527/2026	DEEPAK KUMAR SAHU @ DEEPAK SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIRANGPUR TOWN /185 /2026 () //
429	D-ABLAPL/20783/2026 ABLAPL/8528/2026	PRAFULA KUMAR DEBATA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
430	D-ABLAPL/21191/2026 ABLAPL/8529/2026	PRAVAT KUMAR PARIDA @ PRAVAT PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /334 /2026 () //
431	D-ABLAPL/21313/2026	AKHILA NAYAK	SUCHIT KUMAR NAYAK	ADVA /97 /2025

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	ABLAPL/8530/2026	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/21193/2026 ABLAPL/8531/2026	HEMANTA SAHU VS STATE OF ODISHA	SASMITA NANDA VS	PURUNAKOTE /105 /2026 () //
433	D-ABLAPL/9672/2026 ABLAPL/8532/2026	BRAHMANDI MALLICK VS STATE OF ODISHA	RABINDRA KUMAR PATTANAIAK VS	KHAJURIPADA /47 /2023 () //
434	D-ABLAPL/21315/2026 ABLAPL/8533/2026	DIPU @ DEEPAK KUMAR PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /261 () //
435	D-ABLAPL/21214/2026 ABLAPL/8534/2026	SAMIRA @ BINAYA KUMAR KHUNTIA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /417 /2026 () //
436	D-ABLAPL/21215/2026 ABLAPL/8535/2026	MANOJ KUMAR BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	/ /0 () //
437	D-ABLAPL/21324/2026 ABLAPL/8536/2026	MAHESWAR PRADHAN VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	BARAMBA /214 /2026 () //
438	D-ABLAPL/21219/2026 ABLAPL/8537/2026	PINKU BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	INDUASTRIAL,NISA /228 /2026 () //
439	D-ABLAPL/20880/2026 ABLAPL/8538/2026	BANAMALI DORA @ BANA DORA VS STATE OF ODISHA	JNYANANANDA PANDA VS	LANJIGARH /24 /2026 () //
440	D-ABLAPL/20881/2026 ABLAPL/8539/2026	DAITA @ DAITYA RANA VS STATE OF ODISHA	JNYANANANDA PANDA VS	KEGAON /55 /2025 () //
441	D-ABLAPL/21225/2026 ABLAPL/8540/2026	SK. KESIMUDDIN VS STATE OF ODISHA	KULDEEP MOHANTY VS	BAISINGA /219 /2026 () //
442	D-ABLAPL/21327/2026 ABLAPL/8541/2026	CHAHAN MALIK VS	JULIYAS PRASAD BEHERA VS	NIHALPRASAD /134 /2026 ()

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443	D-ABLAPL/20914/2026 ABLAPL/8542/2026	STATE OF ODISHA SUDAM JENA VS	DEEPAK KU SAHOO VS	// MAHAKALPARA /174 /2026 ()
444	D-ABLAPL/21351/2026 ABLAPL/8543/2026	STATE OF ODISHA HEMANANDA SAHOO VS	SUBHASISH SATAPATHY VS	// GHASIPURA /263 /2026 ()
445	D-ABLAPL/21359/2026 ABLAPL/8544/2026	STATE OF ODISHA ABHIJIT NAYAK VS	KALINDA KUMAR ROUT VS	// JAGATPUR /75 /2026 ()
446	D-ABLAPL/21028/2026 ABLAPL/8545/2026	STATE OF ODISHA BASANTI BEHERA VS	KABIRAJ PRADHAN VS	// RANPUR /41 /2021 ()
447	D-ABLAPL/21360/2026 ABLAPL/8546/2026	STATE OF ODISHA JHARANA DASH VS	HIMANSU BHUSAN SUTAR VS	// CHANDABALI /175 /2020 ()
448	D-ABLAPL/21062/2026 ABLAPL/8547/2026	STATE OF ODISHA CHANDRAMANI MEHER VS	DHANANJAYA MUND VS	// JUNAGARH /53 /2026 ()
449	D-ABLAPL/21090/2026 ABLAPL/8548/2026	STATE OF ODISHA BIDYADHAR CHHOTARAY VS	MANAS KUMAR CHAND VS	// BEGUNIA P.S. /194 /2026 ()
450	D-ABLAPL/21098/2026 ABLAPL/8549/2026	STATE OF ODISHA PRAFULA DAS VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /221 /2021 ()
451	D-ABLAPL/21364/2026 ABLAPL/8550/2026	STATE OF ODISHA SAUMYA SANTA SAHU @ GULU VS	AMIT KUMAR SAHU VS	// BORIGUMMA /239 /2025 ()
452	D-ABLAPL/21370/2026 ABLAPL/8551/2026	STATE OF ODISHA PABITRA MALIK VS	SURENDRA KUMAR BISWAL VS	// ALAKUNDA /135 /2026 ()
453	D-ABLAPL/21111/2026 ABLAPL/8552/2026	STATE OF ODISHA NARESH KUMAR JENA VS	DIPANKAR ACHARYA VS	// KORAPUT TOWN /179 /2026 ()
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454	D-ABLAPL/21372/2026 ABLAPL/8553/2026	SK MAJHAR VS STATE OF ODISHA	AYESHKANTA TRIPATHY VS	BHADRAK TOWN /323 /2026 () //
455	D-ABLAPL/21116/2026 ABLAPL/8554/2026	TIRTHABASI PANDA VS STATE OF ODISHA	ANUP KUMAR PATTHNAIK VS	CHANDAKA P.S. /370 /2026 () //
456	D-ABLAPL/21158/2026 ABLAPL/8555/2026	SK NIJAMUDDIN @ MANGAL VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	KHANTAPADA /123 /2026 () //
457	D-ABLAPL/21374/2026 ABLAPL/8556/2026	GAYACHANDA NAHAK @ NAYAK VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	SEA BEACH /40 /2004 () //
458	D-ABLAPL/21262/2026 ABLAPL/8557/2026	DEBASISH KUMAR DAS VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	EOW,BHUBANESWAR /9 /2026 () //
459	D-ABLAPL/21234/2026 ABLAPL/8558/2026	DEBABRATA BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 () //
460	D-ABLAPL/21263/2026 ABLAPL/8559/2026	S BALGOPAL VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	EOW,BHUBANESWAR /9 /2026 () //
461	D-ABLAPL/21271/2026 ABLAPL/8560/2026	KHETRABASI NAIK VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BARAMBA /251 /2024 () //
462	D-ABLAPL/21248/2026 ABLAPL/8561/2026	BIBHUTI BHUSAN PATRA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JEYPORE SADAR /387 /2025 () //
463	D-ABLAPL/21376/2026 ABLAPL/8562/2026	BASANTA SAHOO VS STATE OF ODISHA	BISWAJIT PASAYAT VS	ASTARANGA /184 /2026 () //
464	D-ABLAPL/21568/2026 ABLAPL/8563/2026	CHITIBABU SIRIMA VS STATE OF ODISHA	MANGU NANDY VS	PAPERMETLA P.S. /20 /2026 () //
465	D-ABLAPL/21296/2026	DIBAKAR MAHARANA	BIJAY KUMAR BEHERA	JATNI P.S. /214 /2026

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	ABLAPL/8564/2026	VS STATE OF ODISHA	VS	() //
466	D-ABLAPL/21254/2026 ABLAPL/8565/2026	RAJAT JENA @ RIJUNU VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	OLATPUR /40 /2026 () //
467	D-ABLAPL/21569/2026 ABLAPL/8566/2026	CHITIBABU SIRIMA VS STATE OF ODISHA	MANGU NANDY VS	PAPERMETLA P.S. /19 /2026 () //
468	D-ABLAPL/21298/2026 ABLAPL/8567/2026	AKSHAYA KUMAR SETHY VS STATE OF ODISHA	PRANAYA SWAIN VS	/ /0 () //
469	D-ABLAPL/21380/2026 ABLAPL/8568/2026	MINAKSHI SINGH VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	MAHILA P.S. BUXIBAZAR /95 /2026 () //
470	D-ABLAPL/21259/2026 ABLAPL/8569/2026	PRAVAT BASTIA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	NIALI /268 /1995 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001640/1995
471	D-ABLAPL/20713/2026 ABLAPL/8570/2026	KISHORE CHANDRA PARIDA VS STATE OF ODISHA	BISWARANJAN DALAI VS	JAGATSINGPUR /522 /2026 () //
472	D-ABLAPL/21467/2026 ABLAPL/8571/2026	KARTIK CHANDRA BEHERA VS STATE OF ODISHA	BIBHUTI RANJAN SWAIN VS	BAGHAMARI /220 /2026 () //
473	D-ABLAPL/21550/2026 ABLAPL/8572/2026	DEBIKA PRADHAN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	EOW,BHUBANESWAR /9 /2026 () //
474	D-ABLAPL/20052/2026 ABLAPL/8573/2026	HARI HAR BEHERA VS STATE OF ODISHA	MANORANJAN MISHRA VS	GOPALPUR /254 /2022 () //
475	D-ABLAPL/20280/2026 ABLAPL/8574/2026	SUNA AHIR VS STATE OF ODISHA	BISWARANJAN DALAI VS	BRAHMANITARANG /91 /2026 () //
476	D-ABLAPL/21299/2026 ABLAPL/8575/2026	RAMAKRUSHNA MALIK @ RAMA MALIK VS	MAHES DAS VS	AUL /259 /2026 ()

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477	D-ABLAPL/21292/2026 ABLAPL/8576/2026	STATE OF ODISHA BHARAT PRADHAN VS	RAKESH KUMAR SARANGI VS	// NIALI /530 /2026 ()
478	D-ABLAPL/21412/2026 ABLAPL/8577/2026	STATE OF ODISHA JIBAN MALLIK VS	ASHOK KUMAR SAHOO VS	// RAJKANIKI /374 /2026 ()
479	D-ABLAPL/21304/2026 ABLAPL/8578/2026	STATE OF ODISHA SARAT KUMAR ROUT VS	BYOMAKESH TRIPATHY VS	// / /0 ()
480	D-ABLAPL/21469/2026 ABLAPL/8579/2026	STATE OF ODISHA LABA KUMBHAR VS	BIJAYA KUMAR RAGADA VS	// JHARSUGUDA /423 /2026 ()
481	D-ABLAPL/21306/2026 ABLAPL/8580/2026	STATE OF ODISHA ANANTA SETHI @ BIJAY SETHI VS	ARIJEET MISHRA VS	// AUL /197 /2026 ()
482	D-ABLAPL/21308/2026 ABLAPL/8581/2026	STATE OF ODISHA KALPATARU @ KALPATURU NAIK VS	SUSANTA KUMAR SAHU VS	// ATTABIRA /241 /2026 ()
483	D-ABLAPL/21309/2026 ABLAPL/8582/2026	STATE OF ODISHA RATIKANTA MALLICK VS	BIDHU BHUSANA MOHPATRA VS	// PARADEEP LOCK /205 /2026 ()
484	D-ABLAPL/21481/2026 ABLAPL/8583/2026	STATE OF ODISHA SUSHANT PRUSTY VS	BIKASH KARNA VS	// CHAKAPADA PS /20 /2026 ()
485	D-ABLAPL/21229/2026 ABLAPL/8584/2026	STATE OF ODISHA PRAKASH TAPE VS	RAKESH KUMAR SARANGI VS	// KALINGA NAGAR /188 /2026 ()
486	D-ABLAPL/21529/2026 ABLAPL/8585/2026	STATE OF ODISHA TAPAS KUMAR PRADHAN VS	KAUSTUVA MOHANTY VS	// KUMBHARAPARA /354 /2026 ()
487	D-ABLAPL/21083/2026 ABLAPL/8586/2026	STATE OF ODISHA KAILASH CHANDRA LENKA VS	JAYADEBA BEHERA VS	// KAKATAPUR /258 /2026 ()
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488	D-ABLAPL/19358/2026 ABLAPL/8587/2026	SUHEL KHAN @ SK CHAND VS STATE OF ODISHA	BISWABHUSAN DAS VS	KRUSHANANDAPUR /27 /2026 () //